

# **HIGH COURT OF UTTARAKHAND, NAINITAL.**

## **NOTIFICATION**

No. 227/UHC/Admin. (A)/2019

Dated: September 20, 2019.

Following Bench Secretaries Grade-II are hereby promoted to the post of Bench Secretary Grade-I in the pay scale of ₹ 67700-208700 (Level-11) in the establishment of the High Court of Uttarakhand, Nainital with effect from the date of their taking over charge:

1. Sri Pradeep Bandhavkar.
2. Sri Kailash Giri.
3. Ms. Pritee Bajpai.

**By order of Hon'ble the Chief Justice**

**Sd/-  
(Hira Singh Bonal)  
Registrar General**

No. 6430/UHC/Admin. (A)/2019

Dated: September 20, 2019.

Copy forwarded for information and necessary action to:

1. P.P.S. to Hon'ble the Chief Justice.
2. Head P.S. /P.S. to Hon'ble Judges with the request to place before His Lordship for His Lordship's kind perusal.
3. Secretary (Law) cum-L.R., Government of Uttarakhand, Dehradun.
4. All the Registrars of the Court.
5. All the Joint Registrars of the Court.
6. All the Deputy Registrars.
7. Head Bench Secretary.
8. All the Assistant Registrars/ Section Officers.
9. I/c Stationary /Management Officer.
10. The Director Printing & Stationary. Government Press, Roorkee, District–Hardwar for Publication of the Notification in the next issue of Gazette of Uttarakhand.
11. I/c N.I.C. High Court of Uttarakhand, Nainital with the request to upload the same on the website of High Court of Uttarakhand, Nainital.
12. Chief Treasury Officer, Nainital.
13. Officers concerned.
14. Guard file.

By order

Joint Registrar-I